

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1490 of 2019**

**In the matter of:**

**Shrawan Kumar Aggarwal Consortium** **....Appellant**

**Vs.**

**Rituraj Steel Pvt. Ltd. & Ors.** **....Respondents**

**Present:**

**Appellant:** **Ms. Anju Jain, Mr Hitesh Sachar and Ms. Nandita Chaudhary, Advocates**

**Respondents:** **Mr. Anuj Kumar, Advocate for R-1.**

**Mr. Abhijeet Sinha, Mr. Susheel Joseph Cyriac, Ms. Richa Bharadwaj and Mr. Saikat Sarkar, Advocates for R-2 with Mr. Amresh Shukla, RP in person.**

**Mr. Pankaj Jain, Advocate for Intervenor.**

**Dr. Naurya Vijay Chandra, Advocate with Ms. Sucheta Gupta, CS for JM Financial.**

**Mr. Darpan Wadhwa, Sr. Advocate**

**With**

**Company Appeal (AT) (Insolvency) No. 78 of 2020**

**In the matter of:**

**Rituraj Steel Pvt. Ltd.** **....Appellant**

**Vs.**

**Amresh Shukla,**  
**RP of City Mall Vikash Pvt. Ltd. & Ors.** **....Respondents**

*Company Appeal (AT) (Insolvency) No. 1490 of 2019, 78 of 2020 and 184 of 2020*

**Present:**

**Appellant:** Mr. Anuj Kumar and Mr. Shudhansu Kr. Singh, Advocates

**Respondents:** Mr. Abhijeet Sinha, Mr. Susheel Joseph Cyriac, Ms. Richa Bharadwaj and Mr. Saikat Sarkar, Advocates for R-1 with Mr. Amresh Shukla, RP in person.

Ms. Anju Jain and Mr Hitesh Sachar, Advocates.

Dr. Naurya Vijay Chandra, Advocate with Ms. Sucheta Gupta, CS for JM Financial.

**With**

**Company Appeal (AT) (Insolvency) No. 184 of 2020**

**In the matter of:**

**Phil Minerals Benefication & Energy Pvt. Ltd.**

**....Appellant**

**Vs.**

**Amresh Shukla**

**....Respondent**

**Present:**

**Appellant:** Mr. Pankaj Jain and Ms. Sneha Pandey, Advocates

**Respondent:** Mr. Abhijeet Sinha, Mr. Susheel Joseph Cyriac, Ms. Richa Bharadwaj and Mr. Saikat Sarkar, Advocates for R-1 with Mr. Amresh Shukla, RP in person.

Ms. Anju Jain and Mr Hitesh Sachar, Advocates.

Dr. Naurya Vijay Chandra, Advocate with Ms. Sucheta Gupta, CS for JM Financial.

**ORDER**

**05.02.2020:** Heard learned Counsel for the parties in all the three Appeals.

**Judgment Reserved.**

Learned Counsel for the parties may file written submissions, not exceeding two pages, by 07.02.2020.

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

am/ha/nn